

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 974 /Confdl./2017
II-2-2/2002 (Pt. II)

Bilaspur, dated the 02nd August, 2017

The following District Judge (Selection Grade), as specified in Column No. (2) of the table below, are hereby appointed to the category of District Judge (Super Time Scale) in the Pay-scale of Rs. 70290-1540-76450 from the date mentioned in Column No. (3): -

TABLE

S.No.	Name of Judicial Officer with present designation	Date of appointment to the category of District Judge (Super Time Scale)
(1)	(2)	(3)
1.	Shri Vinay Kumar Kashyap, District and Sessions Judge, Kawardha	27.07.2017
2.	Shri Govind Kumar Mishra, District and Sessions Judge, Korba	27.07.2017
3.	Shri Agralal Joshi, I Additional Principal Judge, Family Court, Raipur	27.07.2017
4.	Shri Sanjay Kumar Jaiswal, District and Sessions Judge, Raigarh	27.07.2017
5.	Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur	27.07.2017
6.	Shri Noordeen Tigala, District and Sessions Judge, Bilaspur	27.07.2017
7.	Shri Narendra Singh Chawla, District and Sessions Judge, Uttar Bastar (Kanker)	27.07.2017
8.	Smt. Minakshi Gondaley, Judge, Family Court, Mahasamund	27.07.2017
9.	Shri Ram Kumar Tiwari, District and Sessions Judge, Bastar (Jagdalpur)	27.07.2017

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURADIA)
REGISTRAR GENERAL

Contd...2/-

Endt. No. 975 /Confdl./2017 Bilaspur, dated the 02nd August, 2017
 II-2-2/2002 (Pt. II)

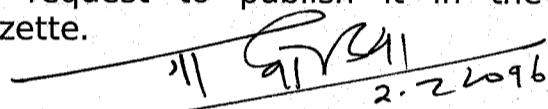
Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to, Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18) i) Shri Vinay Kumar Kashyap, District and Sessions Judge, Kawardha,
 ii) Shri Govind Kumar Mishra, District and Sessions Judge, Korba,
 iii) Shri Agralal Joshi, I Additional Principal Judge, Family Court, Raipur,
 iv) Shri Sanjay Kumar Jaiswal, District and Sessions Judge, Raigarh,
 v) Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur,
 vi) Shri Noordeen Tigala, District and Sessions Judge, Bilaspur,
 vii) Shri Narendra Singh Chawla, District and Sessions Judge, Kanker,
 viii) Smt. Minakshi Gondaley, Judge, Family Court, Mahasamund,
 ix) Shri Ram Kumar Tiwari, District and Sessions Judge, Bastar (Jagdalpur),
 for information.

Contd...3/-

(3)

- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ Classification/M.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


2.2.2016
(GAUTAM CHOURADIA)
REGISTRAR GENERAL